

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/281/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
✓ Shri Amir Uddin Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 23rd January 2019.

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No.DJKA/283/2019 dtd. 03.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 02.01.2019 along with station leave permission, with your allotted official vehicle, at your own cost, till the morning of 03.01.2019, has been ~~granted~~/rejected.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

